

HIGH COURT OF UTTARANCHAL AT NAINITAL.

NOTIFICATION

No. 14. /Admin. (A)/. 2004

Dated February 21,2004.

Sri M.P.Sharma, Head Private Secretary is appointed as Deputy Registrar (who shall look after the work of inspections, stationery and Translation) in the pay scale of Rs. 10,650-325-15,850 in the establishment of the High Court of Uttaranchal from the date of his taking over Charge.

No. 15. /Admin. (A)/. 2004

Dated February 21,2004.

Sri S.S.Rautela, Head Bench Secretary is appointed as Deputy Registrar (who shall look after the work of Nazarat, Staff Cars and Telephones) in the pay scale of Rs. 10,650-325-15,850 in the establishment of the High Court of Uttaranchal from the date of his taking over Charge.

No. 16. /Admin. (A)/. 2004

Dated February 21,2004.

Sri Prem Singh Manderwal, Private Secretary is posted as Head Private Secretary in the pay scale of Rs. 10,650-325-15,850 in the establishment of the High Court of Uttaranchal from the date of his taking over Charge.

He shall continue to discharge duties as Private Secretary to the Hon'ble Judge with whom he is attached in addition to his duties of Head Private Secretary.

No. 17. /Admin. (A)/. 2004

Dated February 21,2004.

Sri V.C.Raturi, Bench Secretary Grade I is promoted as Head Bench Secretary in the pay scale of Rs. 10,650-325-15,850 in the establishment of the High Court of Uttaranchal from the date of his taking over Charge.

No. 18. /Admin. (A)/. 2004

Dated February 21,2004.

Sri T.S.Khairola, Bench Secretary-Grade II is promoted as Bench Secretary Grade -I- in the pay scale of Rs. 10,000-325-15200 in the establishment of the High Court of Uttaranchal from the date of his taking over charge.

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No. 19. /Admin. (A)/. 2004

Dated February 21, 2004.

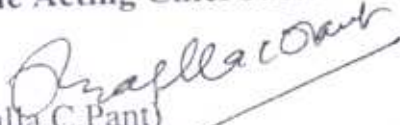
Sri S.P.Sharma, Section Officer is promoted as Deputy Registrar(who shall look after the work of copying, listing and Judicial Section) in the pay scale of Rs. 10,650-325-15,850 in the establishment of the High Court of Uttaranchal from the date of his taking over Charge.

No. 20. /Admin. (A)/. 2004

Dated February 21, 2004.

Sri G.C.Pant, U.D.A. is promoted as Section officer(who shall look after the work of Copying Section) in the pay scale of Rs. 10,000-325-15200 in the establishment of the High Court of Uttaranchal from the date of his taking over charge.

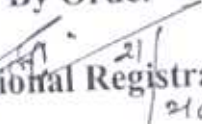
By order of Hon'ble the Acting Chief Justice


(Prafulla C. Pant)
Registrar General

No. /1- (a)-01/2004 Dated : February 21, 2004.

Copy forwarded for information and necessary action to:

1. The Secretary Law/L-R, Government of Uttaranchal, Dehradun.
2. Addl. Registrar of the Court.
3. P.P.S. to Hon'ble the Chief Justice.
4. Joint Registrar of the Court.
5. Deputy Registrar(A/C) of the Court.
6. Head Bench Secretary of the Court.
7. Head P.S. of the Court.
8. P.S. to Hon'ble Judges of the court with the request to place before His Lordship for His Lordship's kind perusal.
9. The Director Printing & Stationary, Govt. Press, Roorkee, Distt Hardwar for Publication of the Notification in the next issue of Gazette of Uttaranchal.
10. Section Officer, Accounts/Admin. A.
11. Officer Concerned.
12. Guard File.

By Order

Additional Registrar.
21/04